

1	2	3
20.	Odisha	22
21.	Punjab	0
22.	Rajasthan	17
23.	Sikkim	0
24.	Tamil Nadu	0
25.	Tripura	3
26.	Uttarakhand	0
27.	Uttar Pradesh	0
28.	West Bengal	17
29.	Andaman and Nicobar Islands	0
30.	Chandigarh	0
31.	Dadra and Nagar Haveli	0
32.	Daman and Diu	0
33.	Delhi	0
34.	Lakshadweep	0
35.	Puducherry	0
ALL INDIA:		283

Monitoring of funds allocated under NRHM

1133. SHRI D.P. TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of funds allocated and released under National Rural Health Mission (NRHM) during the last three years;

(b) whether it is a fact that the funds allocated under this scheme is not properly used specially in rural areas; and

- (c) if so, whether Government will establish a stronger monitoring system?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) The Statement showing the funds allocated and released during the last three years is given in Statement (*See* below).

(b) and (c) Few instances have been reported where funds allocated under the scheme have not been used properly. To establish a strong monitoring system, following mechanisms have been put in place by the Ministry:—

- (i) Central Plan Scheme Monitoring System (CPSMS) is the web based application that captures financial data on real time/just in time basis. The application has been developed by the office of the Controller General of Accounts under the Ministry of Finance duly recommended by the Planning Commission. The CPSMS helps to monitor the electronic transfer of funds and monitor bank balances up to Village level on real time basis, which enables the Ministry and States to monitor and track flow of funds at a given point of time.
- (ii) Visits by Common Review Missions and Joint Review Missions.
- (iii) Submission of Financial Monitoring Reports (FMR) on Quarterly basis and Statement of Fund Position by the States on monthly basis.
- (iv) Annual Statutory Audits.
- (v) Concurrent Audits.
- (vi) Visits by the teams of the Financial Management Group of the Ministry to States for periodical reviews.
- (vii) In addition to above, the Ministry had requested the Comptroller and Auditor General (CAG) for conducting annual transaction audits of the National Rural Health Mission (NRHM) in all the States from the financial Year 2011-12 in order to identify the existing gaps, facilitate independent monitoring and timely corrective measures so that a quality and timely audit assessment becomes available to assist the State Governments in undertaking remedial measures and achieving the targets of NRHM. CAG has agreed to the request to conduct such audit.

Statement

*State-wise allocation and release under NRHM for F.Ys.
2009-10 to 2011-12*

(Rs. in crore)

Sl. No.	States	2009-10		2010-11		2011-12	
		Allocation (B.E.)	Release	Allocation (B.E.)	Release	Allocation (B.E.)	Release
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	16.82	8.23	20.28	15.84	22.64	8.85
2.	Andhra Pradesh	717.30	708.32	816.11	810.23	931.80	934.11
3.	Arunachal Pradesh	51.14	57.32	66.67	73.76	56.02	75.82
4.	Assam	906.72	813.93	894.01	736.45	851.35	877.39
5.	Bihar	860.29	649.71	977.40	1035.18	1122.10	787.28
6.	Chandigarh	9.86	7.59	11.20	6.91	11.72	8.69
7.	Chhattisgarh	292.01	261.65	345.76	327.24	392.54	421.53
8.	Dadra and Nagar Haveli	4.27	3.27	4.77	6.30	5.92	4.81
9.	Daman and Diu	3.51	2.33	3.92	3.06	4.98	2.57
10.	Delhi	121.25	83.03	136.74	108.48	145.27	102.36
11.	Goa	12.90	12.43	16.68	17.21	20.47	19.88
12.	Gujarat	464.90	500.55	528.69	556.79	600.61	620.98
13.	Haryana	179.72	206.17	203.94	219.69	233.52	297.34
14.	Himachal Pradesh	97.07	115.41	110.68	113.22	123.89	197.20
15.	Jammu and Kashmir	134.94	130.34	153.87	173.80	175.54	252.48
16.	Jharkhand	349.39	179.34	398.78	356.90	458.88	467.46
17.	Karnataka	505.17	436.86	551.80	586.38	612.69	672.66

1	2	3	4	5	6	7	8
18.	Kerala	284.34	237.62	308.59	253.41	345.37	582.51
19.	Lakshadweep	2.09	1.09	2.28	2.54	3.99	1.62
20.	Madhya Pradesh	705.88	604.79	766.66	784.40	870.83	959.47
21.	Maharashtra	860.39	959.72	981.28	903.36	1078.51	1309.24
22.	Manipur	90.09	81.45	98.67	67.98	88.49	6129
23.	Meghalaya	85.75	79.78	88.95	52.50	9425	62.31
24.	Mizoram	50.72	49.87	62.15	70.49	63.46	67.13
25.	Nagaland	78.30	73.87	82.47	66.40	83.31	88.00
26.	Odisha	457.57	470.18	494.09	549.44	568.53	693.89
27.	Puducherry	11.32	12.04	1394	16.32	15.17	15.83
28.	Punjab	209.58	359.53	246.77	252.81	276.56	336.45
29.	Rajasthan	633.19	748.96	743.41	863.97	824.17	1045.55
30.	Sikkim	26.73	25.80	35.54	32.94	34.01	27.07
31.	Tamil Nadu	568.68	639.10	659.92	702.09	765.42	774.89
32.	Tripura	125.20	111.98	116.91	85.47	117.46	68.39
33.	Uttar Pradesh	1867.65	1965.82	2079.73	2191.36	2224.00	1863.69
34.	Uttarakhand	117.75	130.85	129.18	147.39	169.95	208.45
35.	West Bengal	678.81	741.25	771.41	680.79	870.31	931.34
TOTAL:		11581.30	11470.18	12923.25	12871.11	14263.72	14848.55
Others (Training and Central Component under NRHM)						27.80	111.88
GRAND TOTAL:		11581.30	11470.18	12923.25	12871.11	14291.52	14960.43

Note: The above Releases relate to Central Government Grants and do not include State share contribution.